

Name of the corporate debtor: Karm Infrastructure Private Limited Date of commencement of CIRP:29.02.2024; List of creditors as on: 31.10.2024.														
List of operational creditors (Government dues)														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim									
1	Deputy Commissioner of Income Tax, Circle-1, Thane	14-03-2024	1,36,15,88,000	1,36,15,88,000	Tax			No			-	-	0	
2	GST Department Wagale I.E Thane (Sanjay G. Saigan)	22-07-2024	2,07,88,023	2,07,88,023	Service Tax era			No			-	-	0	
3	GST Department Wagale I.E Thane (Ravindra C. Mandape)	27-05-2024	2,27,39,412	2,27,39,412	GST			No			-	-	0	
3	Total		1405115435	1405115435			0	0			0	0	0	

Anshul Gupta
 For and on Behalf of Truvisory Insolvency Professionals
 Private Limited
 Resolution Professional
 Karm Infrastructure Private Limited
 Registration No. IBBI/IPE-0103/IPA-2/2022-23/50020
 AFA valid upto: 27.12.2024
 cirp.karmipl@ancoraa.com, contactanshulgupta@gmail.com